

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE BENCH AT CHENNAI

ORIGINAL APPLICATION No. 110 OF 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion SUO MOTU
Based on the News Item in the Dinamalar Newspaper
Chennai Edition dated 09.04.2021,
"Will the Mambalam Canal be Cleaned?"

... Applicant

Versus

The Principal Secretary to Government,
Public Works Department,
Government Secretariat, Fort St. George,
Chennai and Ors.

... Respondents

STATUS REPORT FILED BY THE 6th RESPONDENT (CMWSSB)

DATE : 08.02.2024



**M/s. GAUTAM S. RAMAN
ADVOCATE**

**STANDING COUNSEL CHENNAI METROPOLITAN WATER SUPPLY AND
SEWERAGE BOARD**

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Counsel for 6th Respondent / CMWSSB

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Place: Chennai

Date : 08.02.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.110 of 2021(SZ)

Tribunal on its own motion Suo Motu based on the
News Item Published in Dinamalar Newspaper
Chennai Edition Dated:09.04.2021
"Will the Mambalam Canal be Cleaned?".

... Applicant

Vs.

1. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009.

2. The Principal Secretary to Govt. of Tamil Nadu,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George,
Chennai – Tamil Nadu – 600 009.

3. The Secretary to Govt. of Tamil Nadu,
Department of Environment & Forests,
Govt. Secretariat, Fort St. George,
Chennai – Tamil Nadu – 600 009.

4. The Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretary, Fort St. George,
Chennai – Tamil Nadu – 600 009.

5. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600 032.

[Signature]

Superintending Engineer (Central/Co-ord.),
C.M.W.S.S. Board,
Chennai-02

[Signature]
AREA ENGINEER IX
CMWSS BOARD
1, Dr. RANGA ROAD,
CHENNAI-600 018.

Superintending Engineer (Central/Co-ord.)
C.M.W.S.S. Board,
Chennai-02

6. Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director,
No.1, Pumping Station Road,
Chintadripet, Chennai – 600 002.

7. The District Collector,
Chennai District,
District Collectorate Office,

8. The Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building, Chennai – 600 003

... Respondents

REPORT FILED BY THE 6TH RESPONDENT

I, V.Sivakumar, S/o P.Varadharajan, Hindu, aged about 56 years, now working as Superintending Engineer (Central), in the Chennai Metropolitan Water Supply and Sewerage Board having office at No.1, Pumping Station road, Chintadripet, Chennai, do hereby solemnly affirm and sincerely state as follows:

1. I respectfully submit that I am the Superintending Engineer (Central) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and well acquainted with the facts of the case from the connected files and I am authorized to file this Report on behalf of the 6th Respondent.

2. I humbly submit on inspection conducted by the 6th respondent it is found that south boag road consisting of 592 tenements (17 No of Blocks) whose sewer system in the tenements blocks is maintained by Tamil Nadu Urban Habitat Development Board (TNUHDB). The sewage/sullage disposed by the tenements is connected to our CMWSSB sewerage system at south boag road and the same is conveyed to Amudham colony SPS for safe disposal. Consequently, the site was inspected by Area Engineer IX and found that no sewage/sullage have been let out to Mambalam canal and it is being monitored


AREA ENGINEER IX
CMWSS BOARD
1, Dr. RANGA ROAD,
CHENNAI-600 018.


Superintending Engineer (Central/Co-ord),
C.M.W.S.S. Board,
Chennai-02

by Chennai Metropolitan Water Supply and Sewerage Board to avoid illegal pollution in Mambalam Canal.

It is therefore humbly prayed that this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render Justice.


AREA ENGINEER IX
CMWSS BOARD
1, Dr. RANGA ROAD,
CHENNAI-600 018.


Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

Solemnly affirmed at Chennai |
on this the 8th day of February 2024 |
and signed his name in my |
presence. |

BEFORE ME

ADVOCATE : CHENNAI


COUNSEL FOR 6th RESPONDENT